

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 109
CP No. 39/CB/2023
IA (Comp. Act) No. 61/CB/2023
IA (Comp. Act) No. 62/CB/2023

Proceedings under Section 241-242 Companies Act
IN THE MATTER OF:

Puspa Samal & Others
V/S
Paradeep Oxygen Pvt. Ltd. & Ors.

.....Applicant

.....Respondent

Order delivered on 03/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:


For the Applicant

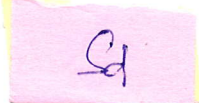
For the Respondent

Mr. Saswat Kumar Acharya, Adv.
Ms. S. Pholgu, Adv.
Mr. Subham Agarwal, Adv.
Mr. Abhijeet Agarwal, Adv.
Ms. Jagruti sahuo, Adv.
Mr. Jaish Joshi, Adv.

ORDER

1. Board is discharged due to lack of time on account of demitting office by the Judicial Member today.
2. Matter adjourned to 30.08.2024.


Balraj Joshi
Member (Technical)


H.V. Subba Rao
Member (Judicial)